

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 1

ITEM No 120
CP(CAA) 72 of 2020 in CA(CAA) 51 of 2020

Order under Section 230-232

IN THE MATTER OF:

Sijcon Design & Eng Pvt Ltd

.....Applicant

Order delivered on ..01/12/2021

Coram:

Madan B. Gosavi, Hon'ble Member(J)
Ajai Das Mehrotra, Hon'ble Member(T)

PRESENT:

For the Applicant : Ld. Adv. Mr. Pavan S Godiawala

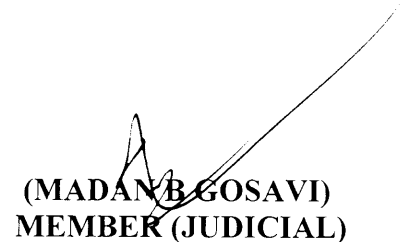
ORDER

Learned Counsel for the Petitioner seeks some time to file a reply to the objections raised by the Statutory Authorities. It is to be filed within two weeks.

The matter stands adjourned to 25.01.2022.



**(AJAI DAS MEHROTRA)
MEMBER (TECHNICAL)**



**(MADAN B GOSAVI)
MEMBER (JUDICIAL)**

Braj Mohan